

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. No. 33/KB/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>nd</sup> November 2017, 10.30 A.M**

Name of the Company		Rabindra Nath Ghosh & Ors.-Versus-Jaytarama Cold Storage Pvt.Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr Ratnanko Banerji, sr Adv
2. Arif Ali, Adv
3. Shaunak Mitra, Adv
4. Sayantak Das, Adv

For Pet

*[Signature]*  
22/11/17

1. JISHNU CHOWDHURY, Adv
2. PATITA PARAN BISWAL, Adv
3. KULVIP MAJUMDAR, Adv
4. RATUB DAS, Adv

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*[Signature]*  
22/11/17

1. MR. REETOBROTO KR. MITRA, Adv.
2. MS. DWIDHITI BHADURI, Adv.
3. MR. AMRITA LAL CHATTERJEE, Adv.

For Respondent no. 23

*[Signature]*  
22/11/17

P.T.O.

## ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 and 23 are present.

Ld. Counsel for the respondents informed that arguing Sr. Counsel is not present. So he made a request that any other date may be fixed for arguments. Prayer is allowed.

List on 24/11/2017 for remaining arguments.



Jd

(Jinan K.R.)  
Member (J)



V.P. Singh

(V.P. Singh)  
Member (J)